

IN THE HIGH COURT OF JHARKHAND AT RANCHI

W.P.(C) No. 1503 of 2020

04/09.07.2020

The present case is taken up through video conferencing.

Mr. Saurabh Shekhar, learned counsel for the petitioner, submits that he has filed rejoinder affidavit on 07.07.2020 to the counter affidavit filed on behalf of the respondents.

The said rejoinder affidavit is not found on the record. Office to verify and place it on record before the next date fixed.

Put up this case on 15.07.2020 under the heading "For Admission".

(Rajesh Shankar, J.)

Ritesh